Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditor	Summar received	ry of claims		y of claims nitted	Amount of contingent	Amount of claims not		Details in	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted	claims	admitted	under verificati on	Annexure	
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	NA
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	-	-	1	-	-	-	3	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	4	NA
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	NA
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	NA
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	7	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	16,41,705	1	6,54,315	-	-	9,87,390	8	Principal amount admitted in full
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	NA
	Total	1	16,41,705	1	6,54,315	-	-	9,87,390		

Annexure-1

Name of the corporate debtor: PLUS LAB SYNC PRIVATE LIMITED Date of commencement of CIRP: 15th November, 2021 List of creditors as on: 28th March, 2022

List of secured financial creditors belonging to any class of creditors

Sl. No.	Name of Creditor		ls of claim received				s of claim nitted			Amount of contingent	Amount of any	Amount of claim	Amount of claimunder	Remarks, if any
			Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount coveredby guarantee	Whether related party?	% of voting share inCoC	claim	Mutual dues, that maybe set-off	not admitted	verification	
	NA													

Annexure-2

Name of the corporate debtor: PLUS LAB SYNC PRIVATE LIMITED Date of commencement of CIRP: 15th November, 2021 List of creditors as on: 28th March, 2022

List of unsecured financial creditors belonging to any class of creditors

(Amount in)

												(Millount in	<i>,</i>
Sl.	Nameof	Detai	ls of claim		Details of claim admitted					Amount	Amount of	Amount of	Remarks
No.	creditor	rec	eived							of any	claim not	claim under	if any
		Date of	Amount	Amount	Nature	Amount	Whether	% of	conting-	mutual	admitted	verification	
		receipt	claimed	of claim	of	covered	related	voting	ent	dues,			
		-		admitted	claim	by	party?	share	claim	thatmay			
	guarantee									be set-			
	CoC												
	NA												

Name of the corporate debtor: PLUS LAB SYNC PRIVATE LIMITED Date of commencement of CIRP: 15th November, 2021 List of creditors as on: 28th March, 2022

List of secured financial creditors belonging to any class of creditors (other than financial creditors belonging to any classof creditors)

SI No			s of claim eceived				of claim nitted			Amount of contingent		Amount of claim	Amount of claimunder	,
		Date of receipt	claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount coveredby guarantee	Whether related party?	% of voting share inCoC	claim	Mutual dues, that maybe set-off	not admitted	verification	
	NA													

Name of the corporate debtor: PLUS LAB SYNC PRIVATE LIMITED Date of commencement of CIRP: 15th November, 2021 List of creditors as on: 28th March, 2022

List of unsecured financial creditors belonging to any class of creditors (other than financial creditors belonging to any classof creditors)

														(7 Infount in	11 (11)
ſ	Sl.	Name of	Detail	s of claim			Details	Amount of	Amount	Amount	Amount of	Remarks,			
	No.	Creditor]	received			adn	nitted		contingent	of any	of claim	claimunder	if any	
		Date of Amount									claim	Mutual	not	verification	
		ļ	receipt	claimed	of claim	of claim	covered	coveredby	related		dues,	admitted			
		receipt claimed of claim of claim covered coveredby related voting admitted by guarantee party? share										that			
		ļ					security			inCoC		maybe			
	interest set-off														
Ī	•		•					NA	1			•			•

Name of the corporate debtor: PLUS LAB SYNC PRIVATE LIMITED Date of commencement of CIRP: 15th November, 2021 List of creditors as on: 28th March, 2022

List of Operational creditors (Workmen)

Sl.	Name of	Name	Details of	of claim		De	tails of clai	m admitted	Amount	Amount	Amount of	Amount of	Remarks,	
No.	authorised	of	recei	ived					of conti-	of any	claim under	claim not	if any	
	representa-	work	Date	Amount	Amount	Nature	Whether	% voting	ngent	mutual	verification	admitted		
	tive, if any	man	of	claimed	of claim	of	related	share in	claim	dues,				
			receipt		admitted	claim	party?	CoC, if		that may				
			•					applicable		be				
	set-off													
	NA													

Name of the corporate debtor: PLUS LAB SYNC PRIVATE LIMITED Date of commencement of CIRP: 15th November, 2021 List of creditors as on: 28th March, 2022

List of operational creditors (Employees)

												(7 Infount in	1111)
Sl.	Name of	Name	Deta	ils of	De	tails of cla	im admitt	ed	Amount	Amount	Amount	Amount of	Remarks,
No.	authorised o	empl	claim r	eceived						of any	of claim	claim not	if any
	representa-	-oyee	Date	Amount	Amount of	Nature	Whether	% of	gent claim	mutual	under	admitted	
	tive, if any		of	claimed	claim	of	related	voting shar		dues, th	verifica -		
			receipt		admitted					at may	tion		
								if		be set-			
					applicable		off						
	NA												

Annexure-7

Name of the corporate debtor: PLUS LAB SYNC PRIVATE LIMITED Date of commencement of CIRP: 15th November, 2021 List of creditors as on: 28th March, 2022

List of operational creditors (Government dues)

												(Timount	//
Sl	Details of o	claimant	Deta	ils of	De	tails of cla	im admitt	ed	Amount	Amount	Amount	Amount of	Remarks,
No	•		claim r	eceived					of contin-	of any	of claim	claim not	if any
			Date	Amount	Amount of	Nature	Whether	% of	gent claim	mutual	under	admitted	
	D 4		of	claimed	claim	of	related	voting shar		dues, th	verifica -		
	Departme		receipt		admitted	claim	party?	e in CoC,		at may	tion		
	nt	ment	_				_ ,	if		be set-			
								applicable		off			
	•		•	•			NA					•	•

Annexure-8

Name of the corporate debtor: PLUS LAB SYNC PRIVATE LIMITED Date of commencement of CIRP: 15th November, 2021 List of creditors as on: 28th March, 2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Nameof creditor		s of claim eceived			Details (of claim admit	ted		Amount of	Amount of any	Amount of	Amount of claim	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share inCoC	contin- gent claim	mutual dues, that maybe set-off	claim not ad- mitted	under verifica- tion	
1	Dr. Jariwala Laboratory Diagnostics LLP	18-12- 2021	16,41,705	6,54,315	Unsecured	-	-	No	100	-	-	-	9,87,390	Principal amount is admitted in full
Total	otal 16,41,705		16,41,705	6,54,315									9,87,390	

Name of the corporate debtor: PLUS LAB SYNC PRIVATE LIMITED Date of commencement of CIRP: 15th November, 2021 List of creditors as on: 28th March, 2022

List of other creditors (Other than financial creditors and operational creditors)

Name of cre -ditor		ails of eceived			Details of claim admitted			Amount of contin -gent	Amount of any mutual	Amount of claim not	Amount of claim under	Remarks, if any
	Date of receipt claimed claim admitted Claim Security interest Claimed Claim C						claim	dues, that may be set-off	admitted	verifica- tion		
NA												